

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 324
CP-141(ND)/ 2022

IN THE MATTER OF:

Mr. Surinder Kumar Jawa & Ors.

.....APPLICANT/PETITIONER

Vs

M/s. Indraprastha Logistics Private Limited

.....RESPONDENT

SECTION

U/s 241/242

Order delivered on 03.06.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Ankit Gupta Proxy Counsel.

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)
ORDER

Mr. Ankit Gupta, Proxy Counsel appearing for the Petitioner seeks an adjournment.

List the matter on **29.07.2024**.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)